

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/8/2016
NAME OF THE PETITIONER(S)	:	Eshaque & 3 Ors
NAME OF THE RESPONDENT(S)	:	M/s. Biomass Briquetting Fuel Technologies Pvt Ltd
UNDER SECTION	:	241(1), 242(4), 213, 447, 448, 444

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

Sindhu. S. Karnath : Respondent - 2



ORDER

Petitioner absent, No representation. Counsel for R2 present. As seen in the order dated 25.4.2017, counsel for petitioner was absent on that date also. It appears that he is not evincing any interest to proceed in the matter. In the circumstances, the CP is **dismissed in default.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)